

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/120(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	JAI BALAJI INDUSTRIES LIMITED VS SATWIK CEMCAST PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Tanvi Luhariwala, Adv.] for CD
Mr. A. Dutta, Adv.

Ms. Manju Bhuteria, Adv.] for the OC
Mr. U. Sharma, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter **on 14.08.2024**.
3. Ld. Counsel for the Corporate Debtor submits that in the meantime Corporate Debtor wants to settle the matter with Operational Creditor and in the event the matter is settled, they will file settlement report.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**